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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid. Shri Arjun Ram Meghwal.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution:-

- (1) The Muslim Women (Protection of Rights on Marriage) Second Ordinance, 2019 (No. 4 of 2019) promulgated by the President on 21st February, 2019.

[Placed in Library, See No. LT 02/17/19]

- (2) The Indian Medical Council (Amendment) Second Ordinance, 2019 (No. 5 of 2019) promulgated by the President on 21st February, 2019.

[Placed in Library, See No. LT 03/17/19]

- (3) The Companies (Amendment) Second Ordinance, 2019 (No. 6 of 2019) promulgated by the President on 21st February, 2019.

[Placed in Library, See No. LT 04/17/19]

- (4) The Banning of Unregulated Deposit Schemes

Ordinance, 2019 (No. 7 of 2019) promulgated by the President on 21st February, 2019.

[Placed in Library, See No. LT 05/17/19]

- (5) The Jammu and Kashmir Reservation (Amendment) Ordinance, 2019 (No. 8 of 2019) promulgated by the President on 1st March, 2019.

[Placed in Library, See No. LT 06/17/19]

- (6) The Aadhaar and Other Laws (Amendment) Ordinance, 2019 (No. 9 of 2019) promulgated by the President on 2nd March, 2019.

[Placed in Library, See No. LT 07/17/19]

- (7) The New Delhi International Arbitration Centre Ordinance, 2019 (No. 10 of 2019) promulgated by the President on 2nd March, 2019.

[Placed in Library, See No. LT 08/17/19]

- (8) The Homoeopathy Central Council (Amendment) Ordinance, 2019 (No. 11 of 2019) promulgated by the President on 2nd March, 2019.

[Placed in Library, See No. LT 09/17/19]

- (9) The Special Economic Zones (Amendment) Ordinance, 2019 (No. 12 of 2019) promulgated by the President on 2nd March, 2019.

[Placed in Library, See No. LT 10/17/19]

- (10) The Central Educational Institutions (Reservation in Teachers' Cadre) Ordinance, 2019 (No. 13 of 2019) promulgated by the President on 7th March, 2019.

[Placed in Library, See No. LT 11/17/19]

माननीय अध्यक्ष: सभा की कार्यवाही कल दिनांक 21 जून, 2019, शुक्रवार सुबह 11 बजे तक के लिए स्थगित की जाती है।

12.46 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Friday, June 21st, 2019/Jyaistha 31, 1941 (Saka).

* Nominated on 07.06.2019.

The following order was issued by the President of India on 07.06.2019.

I hereby appoint Shri Kodikunil Suresh, Shri Brijbhushan Sharan Singh and Shri Bhartruhari Mahtab to be the persons before any of whom Members of the House of the People may make and subscribe the oath or affirmation in accordance with provision of article 99 of the Constitution of India.

Ram Nath Kovind,

PRESIDENT OF INDIA

* Laid on the Table and also placed in Library, See No. LT 01A/17/19.

** His Excellency Shri Ram Nath Kovind, President of India, delivered the Address in Central Hall in Hindi and English Text of the Address was read by His Excellency Shri Venkaiah Naidu, Vice President of India.